

SHRI JYOTIRMOY BOSU: There must be a discussion under Rule 193.

MR. SPEAKER: You are asking for a debate; time is not available.

SHRI ATAL BIHARI VAJPAYEE: In the Call Attention Motion, only those Members participated whose names appeared in the ballot. But what about other Members?

SHRI JYOTIRMOY BOSU: This is a matter where each party must be allowed to put forth its own point of view.

MR. SPEAKER: I am sorry, I cannot allow it.

SHRI M. SATYANARAYAN RAO: 2 hours' debate must be there.

MR. SPEAKER: Call Attention Motion affords enough opportunity. Both view-points are expressed.

SHRI JYOTIRMAY BOSU: No.

SHRI SHYAMNANDAN MISHRA (Begusarai): Many people had not participated.

SHRI ATAL BIHARI VAJPAYEE: It does not reflect the entire viewpoint of the House.

SHRI JYOTIRMOY BOSU: No opposition view has been expressed, only of the ruling party and its allies.

MR. SPEAKER: I will let you know later on; please wait for some time. (Interruptions) No Member will be allowed to speak without my permission (Interruptions).

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13.20 hrs.

RE-STATEMENT ABOUT 'BALYOGESHWAR'

SHRI JYOTIRMOY BOSU (Diamond-Harbour): About Balyogeshwar, the Minister must come out with a statement. I don't know why this is being withheld from the House.

MR. SPEAKER: Let not so many Members speak simultaneously.

SHRI B. N. REDDY (Niryalguda): I have given notice for a discussion saying that the Minister's statement be taken into consideration....

MR. SPEAKER: The hon. Member may please sit down. They are asking for a statement on Balyogeshwar.....

SHRI S. M. BANERJEE (Kanpur): He should be arrested. He is going about freely making all sorts of statements.....

SHRI JYOTIRMOY BOSU: The customs officials are being threatened and pressurised.....

SHRI SHYAMNANDAN MISHRA (Begusarai): What is the consideration for not making a statement so far as the Government is concerned?

Is it because they are doing some puja for the ruling party?.....

MR. SPEAKER: Not a word will go on record if so many Members go on speaking like this. I have conveyed the request of the hon. Members to the hon. Minister.

श्री अटल बिहारी वाजपेयी (बवालियर): अध्यक्ष जी, मुझे एक निवेदन करना है। आपको याद होगा कि सवे कैप के काण्ड के बारे में गृह राज्य मन्त्री ने बतन दिया था कि चार दिन में इन्कवायरी पूरी हो जायेगी। चार दिन हो गए हैं और मेरी जानकारी है कि कोई जांच पड़ताल नहीं की गई है। आप गृह मन्त्री महोदय से कहिए कि इसके बारे में सदन को विश्वास में लें।

अध्यक्ष महोदय: ऐसी बातें आप लिखकर क्यों नहीं देते हैं?

श्री अटल बिहारी वाजपेयी: अच्छी बात है लिखकर दे दूंगा।